

# MEGHALAYA LEGISLATIVE ASSEMBLY

## LIST OF BUSINESS

### BUDGET SESSION

MONDAY, MARCH 20, 2017

### GOVERNMENT BUSINESS

1. Questions.
2. Shri DIOSSTARNESS JYNDIANG, MLA to call the attention of the Minister in-charge Public Works (Roads) under Rule 54(1) of the Rules of Procedure and Conduct of Business to the News item published in “*U Nongsain Himar*” dated 2<sup>nd</sup> March, 2017 under the caption “*Kyrpad pynbeit noh ia ka surok palat 20 ngut ki briew ki la iap ha kane kajuh ka ‘ khunbah’*’.
3. Shri RONNIE V. LYGDOH, Minister in-charge Soil and Water Conservation to place a Statement relating to Starred Question No. 146 replied on 16<sup>th</sup> March, 2017.
4. Shri SALENG A. SANGMA MLA & Chairman of the Privileges Committee to move that the Report of the Privileges Committee presented in the House on 16<sup>th</sup> March, 2017 be taken into consideration.
5. Shri SALENG A. SANGMA, MLA & Chairman of the Privileges Committee to move that the Report of the Privileges Committee presented in the House on 16<sup>th</sup> March, 2017 be adopted.
6. (a) Smti. ROSHAN WARJRI, Minister in-charge Higher and Technical Education to beg leave to introduce the University of Technology and Management (Amendment) Bill, 2017.  
(b) If leave be granted to introduce the Bill.

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7. General discussion on the Budget.
8. Dr. MUKUL M. SANGMA, Chief Minister in-charge Finance to reply on the Budget discussion.

*Shillong,  
The 17<sup>th</sup> March, 2017.*

*Andrew Simons,  
Commissioner & Secretary,  
Meghalaya Legislative Assembly.*